Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.(IB) No. 195/KB/2017 In C.P. No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th May, 2017, 10.30 A.M

Name of the Company		Nicco Corporation		
Under Section		10	<i>y</i> .	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1>	Aemals Basu	Mullick, Drocate	} For Resolution: ? Proffessional: S	A Une 2015
27	Ralul-Aud	dy, Advocate	FOR CORPORATE CORDER	Status July

Ld. Counsels on behalf of the Resolution Professional and the Corporate Debtor are present.

List the matter on 03/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

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